

IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI FRIDAY BENCH 'D' : NEW DELHI

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND  
SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

ITA No.7572/Del/2017  
Assessment Year : 2012-13

M/s Johnson Matthey Public  
Limited Company,  
C/o Johnson Matthey  
Chemicals India Private  
Limited,  
11<sup>th</sup> Floor, Building No.8C,  
DLF Cyber City, Phase II,  
Gurgaon,  
Haryana – 122 002.  
PAN : AACCJ3586F.  
(Appellant)

Vs. Joint Commissioner of  
Income Tax (OSD) (International  
Taxation), Gurgaon Circle,  
Gurgaon.

(Respondent)

Appellant by : Shri Yishu Goel, AR.  
Respondent by : Shri Dharam Veer Singh, CIT-DR  
and Shri Rjaesh Kumar Dhanesta,  
Senior DR.

Date of hearing : 08.08.2025  
Date of pronouncement : 08.08.2025

**ORDER**

**PER BRAJESH KUMAR SINGH, AM**

This appeal by the assessee is directed against the order of learned Commissioner of Income-tax (Appeals)-23, New Delhi dated 4<sup>th</sup> October, 2017 for the assessment year 2012-13.

2. At the time of hearing, learned Counsel for the assessee submitted that a petition dated 4<sup>th</sup> August, 2025 has been filed by it stating that assessee has opted for The Direct Tax Vivad se Vishwas Scheme, 2024 for the relevant assessment year 2012-13. The assessee stated that it has filed form No.1 and the Revenue has also issued Form No.2, which are enclosed as Annexures in the petition. It

was, therefore, requested that assessee may be permitted to withdraw the present appeal filed by it. Learned CIT-DR has no objection.

3. Since the assessee has opted for Vivad se Vishwas Scheme, we dismiss this appeal as withdrawn. However, we are granting liberty to the assessee that in case the assessee is not successful in getting through the Vivad se Vishwas Scheme, it is free to get this order recalled. In terms of the above, the appeal is dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Decision pronounced in the open Court on conclusion of hearing on 8<sup>th</sup> August, 2025.

Sd/-  
(MAHAVIR SINGH)  
VICE PRESIDENT

Sd/-  
(BRAJESH KUMAR SINGH)  
ACCOUNTANT MEMBER

Date : 08.08.2025  
VK.

Copy forwarded to: -

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

Assistant Registrar